

**FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE OF THE HARYANA  
VIDHAN SABHA FOR THE DECEMBER SESSION, 2022**

The Committee met on Monday, the 26<sup>th</sup> December, 2022 at 9.30 A.M in the Chamber of the Hon' ble Speaker. The following were present:-

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|----|---|------------------------|
| 1. | Shri Gian Chand Gupta, Hon'ble Speaker                      | Ex-officio Chairperson |
| 2. | Shri Manohar Lal, Hon'ble Chief Minister                    | Member                 |
| 3. | Shri Dushyant Chautala, Hon'ble Deputy Chief Minister       | Member                 |
| 4. | Shri Kanwar Pal, Hon'ble Parliamentary Affairs Minister     | Member                 |
| 5. | Shri Bhupinder Singh Hooda,<br>Hon'ble Leader of Opposition | Member                 |
| 6. | Shri Ranbir Gangwa, Hon'ble Deputy Speaker                  | Member                 |

The Committee recommends that unless the Speaker otherwise directs, the Assembly whilst in Session, shall meet on Monday, the 26<sup>th</sup> December, 2022 at 11.00 A.M. and adjourn after conclusion of Business entered in the List of Business for the day.

On Tuesday, the 27<sup>th</sup> December, 2022, the Assembly shall meet at 11.00 A.M. and adjourn at 6.00 P.M. without question being put.

On Wednesday, the 28<sup>th</sup> December, 2022 the Assembly shall meet at 11.00 A.M. and adjourn after the conclusion of the Business entered in the List of Business for the day.

The Committee, after some discussion, further recommends that the Business on the 26<sup>th</sup>, 27<sup>th</sup> and 28<sup>th</sup> December, 2022 be transacted by the Sabha as follows:-

Monday, the 26<sup>th</sup> December, 2022  
(11.00 A.M.)

1. Obituary References.
2. Questions Hour.
3. Presentation and adoption of First Report of the Business Advisory Committee.
4. Papers to be laid/re-laid on the Table of the House.
5. Presentation of Reports of the Assembly Committees.
6. Legislative Business.

Tuesday, the 27<sup>th</sup> December, 2022  
(11.00 A.M.)

1. Questions Hour.
2. (i) Presentation of Supplementary Estimates (Second Installment) for the year 2022-23 and the Report of the Estimates Committee thereon.  
(ii) Discussion and Voting on Supplementary Estimates (Second Instalment) for the year 2022-23.
3. Legislative Business.

Wednesday, the 28<sup>th</sup> December, 2022  
(11.00 A.M.)

1. Questions Hour.
2. Motion under Rule-15 regarding Non-stop sitting.
3. Motion under Rule-16 regarding adjournment of the Sabha sine-die.
4. Papers to be laid, if any.
5. The Haryana Appropriation Bill in respect of Supplementary Estimates (Second Instalment) for the year 2022-23.
6. Legislative Business.
7. Any other Business.

**CHANDIGARH:  
DATED THE 26<sup>TH</sup> DECEMBER, 2022.**

**GIAN CHAND GUPTA,  
SPEAKER.**

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**CHANDIGARH:  
DATED THE 26<sup>TH</sup> DECEMBER, 2022.**

**R. K. NANDAL,  
SECRETARY.**